

ITEM NO.18

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SWrit Petition(s)(Civil) No(s).1112/2025

SHAHEEN MALIK

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

[FOR DIRECTIONS]

Date : 11-12-2025 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Ms. Sija Nair, Adv.  
Mr. Anuj Kapoor, AOR  
Mr. Shivom Sethi, Adv.  
Mr. Arnav Abhishek, Adv.  
Mr. Kishan Pandey, Adv.  
Mr. Madiyah Shahjar, Adv.  
Mr. Huda Naaz, Adv.

For Respondent(s) Mr. Tuhsar Mehta, SG  
Ms. Archana Pathak Dave, ASG  
Ms. Milli Baxi, Adv.  
Mr. Kamal Diggpaul, Adv.  
Mr. Vaibhav Dewedi, Adv.  
  
Mr. Sahil Tagotra, Adv.  
  
Mr. Divyakant Lahoti, Adv.  
Mr. Karti Lahoti, Adv.  
Ms. Akanksha Soni, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

1. The additional facts mentioned in I.A. No.320840/2025 are taken on record. The same shall also be read as part of these pleadings.
2. During the course of the hearing, the learned Solicitor General of India states that all the issues raised in the instant petition will be duly considered by the competent authority and an appropriate policy will be framed.

3. Let the needful be done within a period of six weeks.
4. We have also taken notice of the stage of the trial currently pending before the Rohini Courts, New Delhi.
5. A compliance report has been filed by the High Court of Jammu and Kashmir and Ladakh. We request the High Court to issue necessary instructions for prioritising the conclusion of trial in all five pending cases, subject to any other trial involving the grave nature of offences.
6. We also issue notice to all the States/Union Territories through their respective standing counsel, returnable on 27.01.2026.
7. The Registry shall forward a copy of this petition to all the standing counsel of all the States/Union Territories.
8. List on the date already notified, i.e., 27.01.2026.

(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR

(PREETHI T.C.)  
ASSISTANT REGISTRAR